

सरकार के खिलाफ वहां के भारतीय लोक दल ने जन-आन्दोलन शुरू करने की तैयारी कर ली है। इसके लिए सी०आर०पी० केन्द्र से भेजी जा रही है। 4 तारीख को कटक जिला में गोली कांड हुआ जिसके चलते-चलते कई लोग मरने वाले हैं क्योंकि इन्जर्ड हो कर अस्पताल में पड़े हैं।

इसलिए मैं कहना चाहता हूँ कि उड़ीसा में अभी जो स्थिति है, उस तरह की स्थिति पहले कभी नहीं हुई थी। श्रीमती नंदिनी सत्पथी की नालायक और अयोग्य सरकार वहां की खाद्य समस्या को हल नहीं कर रही है और इसलिए मैं इस संबंध में केन्द्रीय सरकार के खाद्य मंत्री का ध्यान इस ओर खीचना चाहता हूँ और उनसे कहना चाहता हूँ कि उड़ीसा के लिए जितनी सहायता बन पड़े, वे देने की शीघ्र कृपा करें। अन्त में मैं यह कहना चाहता हूँ कि धारिया कमटी की जो रपट है और जिस में एसेशियल कमोडिटीज के बारे में सिफारिश की गई है उसको केन्द्रीय सरकार उड़ीसा के लिए और दूसरे प्रान्तों के लिए जहां पर भूखमरी है, उन पर लागू करे।

#### REFERENCE TO A PRIOR PERMISSION OF THE CHAIR FOR RAISING MATTERS FOR SPECIAL MENTION

SHRI SANAT KUMAR RAHA (West Bengal): Sir, I am on a point of order. Sir, I came to your chamber at 10-30 A.M. today to raise a new issue in the House which was not discussed earlier. It related to the Wage Guideline Committee which had been set up by the Government of India in connection with the wage revisions of the electrical workers in different States. Sir, I was not permitted to raise this issue. I do not know what procedure is being followed in these matters. I would like to know the procedure. What are the subjects about which permission can be granted?

MR. CHAIRMAN: It depends upon the Chair's discretion and the importance of the subject. Therefore, that cannot be discussed here.

#### REQUEST FOR A GENERAL DISCUSSION ON MATTERS OF PUBLIC IMPORTANCE AND FAMINE CONDITIONS

श्री भैरो सिंह शेखावत (राजस्थान): सभापति महोदय, आप जानते हैं कि सदन की कार्यवाही स्थगित होने वाली है। इसलिए अकाल के संबंध में मेरा यह निवेदन है कि अगर इस प्रकार की कोई व्यवस्था हो सके कि अलग-अलग राज्यों के एम०पी० और मिनिस्टर आपस में बैठकर राज्यों की अकाल की समस्या पर विचार करें और कोई समाधान निकाल सकें तो मैं समझता हूँ कि बहुत अच्छा रहेगा। जब हम यहां से जाते हैं तो जनता हम से पृथ्वी है कि अकाल के संबंध में लोक सभा या राज्य सभा में क्या कार्यवाई की गई। इसलिए मैं चाहता हूँ कि अगर आप इस तरह की व्यवस्था करा सकें तो इस समस्या का कोई समाधान निकल सकेगा।

श्री देवराव पाटिल (महाराष्ट्र): सभापति महोदय, लोक सभा में जब सरदार हुकम सिंह जी स्पीकर थे तो इस प्रकार के पब्लिक इम्पारटेन्स के मामलों पर चर्चा के लिए एक दिन मुकर्रर करते थे जिससे जितने भी स्पेशल रेफरेन्स होते थे, वे हो जाया करते थे और कनसर्न मिनिस्टर महोदय से डिबेट हो जाती थी। मैं समझता हूँ कि अगर आप इस तरह की व्यवस्था करा सकें तो ठीक रहेगा।

MR. CHAIRMAN: I will examine it.

#### REFERENCE TO SCARCITY CONDITIONS PREVAILING IN ORISSA ON ACCOUNT OF DROUGHT AND FLOODS

SHRI L. MAHAPATRO (Orissa): Sir, the situation caused in Orissa by drought, floods and food scarcity is

harrowing and agonising. The heart-rendering news of grim food situation partly created by the Government and partly due to natural calamities has shown a steep rise in the number of beggars in the State who rush from the affected rural areas to the cities. All the 13 districts are hit by drought and Ganjam district is leading in them. The situation is unbearable. People have started to die of starvation. Four districts are also affected by floods and 80 lakhs of people out of 200 lakhs are seriously affected. The price of rice has risen from Rs. 1.40 to Rs. 3.50 in a week's time. This is the highest ever price in the living memory of Orissa people. These calamities have brought in thousands of beggars from villages to cities.

Sir, I have with me the photographs which are published in the Indian Express of the 4th and the 5th. Here is a child who has been deserted by the mother. And, here is the photograph of so many ladies coming on the streets of Bhubaneshwar city for begging. One of them died of starvation in front of a ration shop. This is the thing which has come out in the Patriot of the 7th September. Now, you know the conditions in Orissa, Sir. You were there for a pretty long time. People of Orissa are used to many a misery but never they have faced such a situation of exorbitant price rise and non-availability. Traders and rich farmers go on fattening themselves on people's misery.

Now, Sir, when this is the situation, certainly it will be in the interests of every one that such an alarming situation and appalling situation has to be met with a determined effort by all persons from all walks of life. But, what is happening, Sir, in the mean time? You know, Sir, that there has been a reversal of the food policy of the Government of Orissa whereby these business people and rich farmers have been allowed a free hand to hoard.

How this hoarding can be stopped when a large number of C.P.I., A.I.S.F. and A.I.Y.F. volunteers who were protesting against this hoarding and campaigning for de-hoarding drives were got arrested and sent to jails. Not only that, in jails they have been very badly beaten up. Sir, here is the case of spiralling price rise of food articles.

MR. CHAIRMAN: Now, please finish.

SHRI L. MAHAPATRA: Not only that, they have ransacked the house of the District Secretary of the Communist Party. I do not know for what purpose. This is something harrowing. For what purpose have they done this? Over and above this, you know, Orissa is the State with a surplus of about 12 lakh tonnes of rice but the State Government has procured only 2.2 lakh tonnes this year. In contrast to this gloating over success in procurement, what wheat quota are you able to supply at ration? It is one kilogram and in the cities only 1/4th of the rations are supplied at intervals.

May I suggest to the Government of India who have not given even a paisa to the State, who have not taken the matter seriously...

MR. CHAIRMAN: It is all right now.

SHRI L. MAHAPATRO: Declare Orissa a famine-stricken State. The Central Government should release at least a half of the amount of the projects sanctioned for the Fifth Plan for the State forthwith so that employment opportunities could be created for the agricultural labour and others. Help dehoarding campaigns, put dehoarded stocks under citizen's Committee, and stop police repression against dehoarders. Relief to the extent of at least Rs. 25 crores be given to the State. Public distribution system should function properly and adequate rations be provided to the fair price shops.

MR. CHAIRMAN: Yes, Mr. Shyam-lal Gupta—personal explanation.

SHRI BRAHMANANDA PANDA (Orissa): I am taking your permission. I also hail from Orissa.

MR. CHAIRMAN: No, no.

SHRI BRAHMANANDA PANDA: I want to make some points clear. There are two opinions. No doubt we are facing an unprecedented drought situation but there are certain things which both the Members could not make clear. I want to clear those points and you give me only five minutes for that.

MR. CHAIRMAN: No, no.

SHRI BRAHMANANDA PANDA: There is also the other side of it. On the 7th my friend Shri Prakash Vir Shastri and today also Shri Rabi Ray referred to it but there is also a story on the other side. You must give the time, I came to you for permission...

MR. CHAIRMAN: But you can come to me again.

SHRI BRAHMANANDA PANDA: I appeal to you to allow me to clear my points.

SHRI MONORANJAN ROY (West Bengal): If you are happy to starve the people to death you can do that.

(Interruptions)

SHRI BRAHMANANDA PANDA: What about me?

MR. CHAIRMAN: If I allow five minutes to you, after every special mention I will have to give five minutes to the other person.

SHRI BRAHMANANDA PANDA: What I say today this thing will go to press but the situation prevailing in Orissa is not that what they say.

MR. CHAIRMAN: That is all right. Yes, Mr. Shyamlal Gupta.

#### PERSONAL EXPLANATION BY SHRI SHYAMLAL GUPTA

श्री श्याम लाल गुप्त (बिहार) : सभापति महोदय, मैं आपकी आज्ञा से अपने बारे में,

जो इस सदन के एक माननीय सभासद ने 6 तारीख को भ्रम पैदा किया, कुछ निवेदन करूंगा। मेरे इलेक्शन के बारे में भ्रम उठाया गया है कि हमारी पार्टी बिहार में नहीं थी और वह चुन कर मुझे नहीं भेज सकते थे। मैं उनको बताना चाहता हूँ कि मेरी पार्टी के सदस्य, जब मैं चुन कर आया, तो वे उनकी पार्टी के सदस्यों के साथ...

[Mr. Deputy Chairman in the Chair]

MR. DEPUTY CHAIRMAN: You read out the statement.

श्री श्याम लाल गुप्त : उसी को कह रहा हूँ मैं पार्टी का सदस्य था। उनको हमेशा काला धन नजर आता है क्योंकि वे दिल के काले हैं, भीतर से भी काले हैं। तस्वीर के दो पहल होते हैं...

श्री योगेन्द्र शर्मा (बिहार) : श्रीमन् हमारा एक व्यवस्था का प्रश्न है...

MR. DEPUTY CHAIRMAN: Please take your seat.

Yes, you said that you have got a statement which you wanted to make in the House. You please read it out. In whichever language you want, you read it out.

श्री श्याम लाल गुप्त : उसी को मैं हिन्दी में बोल रहा हूँ। अंग्रेजी में बोलने को कहते हैं तो अंग्रेजी में बोलूंगा।

श्री उपसभापति : अगर अंग्रेजी में पढ़ना है तो अंग्रेजी में पढ़िए।

श्री श्याम लाल गुप्त : मेरी पार्टी की स्ट्रेन्थ बिहार के अंदर उनकी पार्टी की स्ट्रेन्थ से कहीं ज्यादा थी। उनका यह कहना था कि काला धन का चक्कर है। यह बिलकुल असत्य है और उनको ऐसी बातें यहां सदन में नहीं कहनी चाहिए जो बिलकुल बे-बुनियाद हैं। काला धन, ये जानते हैं, किस तरह से पैदा होता है। मुझे काले धन से कोई मतलब नहीं है।